

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 309 of 2013**

**Dated : 3<sup>rd</sup> December, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of :**

**Hubli Electricity Supply Company Ltd ... Appellant(s)**

**Versus**

**M/s Parrys Sugar Industries Ltd. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Shodhan Babu

Counsel for the Respondent(s) : Mr. Shubransh Upadhayay

**ORDER**

At the request of learned counsel for the parties, post the matter for hearing on  
**12<sup>th</sup> January, 2015.**

**( Justice Surendra Kumar )  
Judicial Member**

**( Rakesh Nath )  
Technical Member**

*Rkt/jps*